

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 215
(IB)-684(ND)2020
IA-3818/2021

IN THE MATTER OF:

Dharm Vir Gupta ... **Applicant/Petitioner**

Versus

M/s. SARE Realty Projects Private Limited. ... **Respondent**

Under Section: 9 of IBC, 2016 (Liq.)

Order delivered on 11.09.2023

CORAM:

SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SH. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Respondent : Adv. Ujjal Banerjee for Respondent No. 2 to 5

For the IRP : Adv. Amit Sharma, Proxy for Adv. Rishi Kumar Singhal

ORDER

IA-3818/2021: List on 18.10.2023.

Sd/-
(L. N. GUPTA)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)